

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

(FOR THE ATTENTION OF THE CREDITORS OF NUTEC INFOTECH PRIVATE LIMITED)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	NUTEC INFOTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07/06/2005
3.	Authority under which corporate debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200GJ2005PTC046198
5.	Address of the registered office and principal office (if any) of corporate debtor	B-601/602, Siddhi Vinayak Tower-B, BH. DCP Office, NR. Adani Vidhy Mandir, Off. S.G. Highway, Makarba Ahmedabad-380051, Gujarat, India
6.	Insolvency commencement date in respect of corporate debtor	Date of order: 24/03/2021(NCLT Order copy received by IRP on 03/04/2021)
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Insolvency Resolution Process which is 20th September 2021.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: MANISH S. BUCHASIA Reg. No.: IBBI/IPA-002/IP-N00487/17-18/11449
9.	Address and e-mail of the interim resolution professional, as registered with the Board	ADDRESS: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058 EMAIL ID: manishbuchasiacs@gmail.com CONTACT NO.: 09327916394 Buchasia.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	ADDRESS: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058 EMAIL ID: manishbuchasiacs@gmail.com CONTACT NO.: 09327916394 Buchasia.com
11.	Last date for submission of claims	19/04/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) https://www.ibbi.gov.in/ips-register/view-ip/1

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of a corporate insolvency resolution process of the NUTEC INFOTECH PRIVATE LIMITED on 24/03/2021.

The creditors of NUTEC INFOTECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 19/04/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Manish S. Buchasia

Regd. Insolvency Professional

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

Date: 03/04/2021

Place: Ahmedabad

LOST OF SHARE CERTIFICATE(S)

Company: ADF Foods Limited, 83/86, GIDC Industrial Estate, Nadiad-387001 (Gujarat)
Notice is hereby given that the Certificate(s) in respect of below mentioned Equity Shares of the Company has/have been lost/misplaced/stolen and the holders of the said shares has/have applied to the company for issue of Duplicate for issue of Duplicate share Certificate(s) in lieu of the original share Certificate(s).

No.	Name of Holder	Folio No.	No. of Share	Certificate No.	Distinctive No(s)
1	Mukesh N. Patel	M001230	100	13305	1329771-1329870

Any person, who has a claim in respect of the shares, should lodge such claim with the Company at its Registered Office within 15 days from publication of this notice, failing which the Company will proceed to issue duplicate share certificate(s) without further intimation.

Share Holder: Mukesh N. Patel Place: Patan Date: 05.04.2021

NPAT FURNITURE PRIVATE LIMITED (IN LIQUIDATION)

Plot No.263, Jinnagall Co-operative Housing Society Limited, Vibhag-2, Simandhar Tower- A/704, Ahmedabad GJ 380054 IN

Notice is hereby given to the public in general, that the properties stated in table below, will be sold on "as is where is basis" by E-Auction through service provider M/s E-Procurement Technologies Ltd (Auction Tiger) through its e-auction platform <http://mclhauction.auctiontiger.net>

Date and Time of Auction	Saturday, 17.04.2021 between 1:00 p.m to 4:00 p.m
Last date for submission of EMD	14.04.2021 before 3:00 p.m
Inspection Date & Time	From 10.04.2021 to 11.04.2021 (From 11:00 am to 3:30 pm)
Place of Inspection	Shree Bhagat Industrial Estate, Plot No. 261, Dantali GIDC, Ta- Kalol, District Gandhinagar.

Sr. No	Description	Reserve Price (Rs)	EMD Price (Rs)
(A) Machineries, Furniture and Inventory			
1	Machineries	Numbers	8,45,000 84500
	Panel Saw Machine	1	
	Auto Edge Bander Machine, Make Umiya, Model- Umiyaboy	1	
	Panel Saw Cutting Machine	1	
	Post Forming Machine	1	
	Compressor	2	
	Wide Belt Sander Machine, Make TMF	2	
	Drill Machine, Bench type	1	
	Mum Boring Machine	1	
	Spindle Moulder Machine	2	
	Thickness Planner Machine	1	
	Double Bag Dust Collector	1	
	Printer: Laser Jet, Make HP, Model Pro MFP4126nw	1	
	Split AC: 1.5 ton in dismantled condition.	1	
	Storage Racks	4	
	Chairs	4	
	Raw materials and Components - Ply/Particle/Wood boards	Lot	

Place : Ahmedabad IP Kaushik Jayantilal Shah,
Date : 05.04.2021 IP Registration No. : IBBI/PA-002/JP-N00143/2017-18/10379
Liquidator: M/s NPAT FURNITURE PRIVATE LIMITED (Under Liquidation)

AU SMALL FINANCE BANK LIMITED

(A Scheduled Commercial Bank)
(CIN: L36911RJ1996PLC011381)

Regd. Office: 19-A, Dhuleshwari Garden, Ajmer Road, Jaipur - 302001

APPENDIX IV [SEE RULE 8(i)] POSSESSION NOTICE (For Immoveable Property)

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Act, 2002 (54 of 2002)) and in exercise of Powers conferred under Section 13 (12) read with [rule 3] of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 03-Feb-20 Calling upon the Borrower Krishndev Ravidas, (Borrower & Mortgagor), Smt. Koshliyadevi Krishndev Das (Co-Borrower), Rajesh Ramlakhan Bharti . (Guarantor) (Loan Account No. - LSSUR02715-160419681) (New Loan Account No. - L9001060100084506) to repay the amount mentioned in the notice being Rs. 3,26,783/- (Rs. Three Lac Twenty Six Thousand Seven Hundred Eighty Three only.) within 60 days from the date of receipt of the said notice.

The borrower/ mortgagor having failed to repay the amount, notice is hereby given to the borrower/ mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the 31st Day of March of the Year 2021.

The borrower/ mortgagor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for an amount of Rs. 3,26,783/- (Rs. Three Lac Twenty Six Thousand Seven Hundred Eighty Three only.) as on 03-Feb-20 and interest and expenses thereon until full payment.

The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of Immoveable Properties
All that part and parcel of residential/ commercial property Land / Building / Structure and fixtures situated at Shop No. 4, Rev. Survey No. 53, Block No. 48, Plot No. 111 & 112, Ground Floor, shreeji Complex, Megha Plaza Soc, Palsana Char Rasta, Villi palsana, Dist. Surat, Gujarat. Admeasuring 189 Sq. Ft. Super Builtup Area) & 113 Sq. Ft. Builtup Area alongwith undivided share Owned By Krishndev Ravidas, Which is Having Four Boundaries :- East: OPEN SPACE, West: Society Way, North: Society Way, South: Plot No. 110
-sd- Date : 31.03.2021 Authorised Officer Place : Surat AU Small Finance Bank Limited

FORM A

PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NUTEC INFOTECH PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	NUTEC INFOTECH PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	07/06/2005
3. Authority under which Corporate Debtor is incorporated / registered	ROC-Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U72200GJ2005PTC046198
5. Address of the registered office and principal office (if any) of Corporate Debtor	B-801/602, Siddhi Vinayak Tower-B, BH, DCP Office, NR, Adani Vidya Mandir, Off. S.G. Highway, Makarba Ahmedabad-380051, Gujarat, India
6. Insolvency commencement date in respect of Corporate Debtor	Date of order: 24/03/2021 (NCLT Order copy received by IRP on 03/04/2021)
7. Estimated date of closure of insolvency resolution process	20/06/2021 (180 days from the date of commencement of insolvency Resolution Process)
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Manish S. Buchasia Reg. No.: IBBI/PA-002/JP-N00487/17-18/11449
9. Address & email of the interim resolution professional, as registered with the board	Address: 306, "Gala Mart" Nr. Sobo Centre", Before "Safal Parisar, S Bopal Main Rd, Bopal, Ahmedabad, Gujarat -380058 E-mail: manishbuchasiacs@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 306, "Gala Mart" Nr. Sobo Centre", Before "Safal Parisar, S Bopal Main Rd, Bopal, Ahmedabad, Gujarat -380058 E-mail: manishbuchasiacs@gmail.com
11. Last date for submission of claims	19/04/2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in class (three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads b) https://www.ibbi.gov.in/ips-register/view-ip/1

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of a corporate insolvency resolution process of the NUTEC INFOTECH PRIVATE LIMITED on 24/03/2021 (NCLT Order copy received by IRP on 03/04/2021)
The creditors of NUTEC INFOTECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 19/04/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (NA) in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Date: 03.04.2021 Interim Resolution Professional
Place: Ahmedabad Reg No.: IBBI/PA-002/JP-N00487/17-18/11449

AAVAS FINANCIERS LIMITED

(Formerly known as Au HOUSING FINANCE LIMITED) (CIN:L65922RJ2011PLC034297)
Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

Demand Notice Under Section 13(2) of Securitisation Act of 2002

As the Loan Account Became NPA therefore The Authorised Officer (AO) Under section 13 (2) Of Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act 2002 had issued 60 day demand notice to the borrower as given in the table. According to the Notice If the Borrower does not deposit the Amount within 60 days, the amount will be recovered from Auction of the security as given below. As the demand Notice sent to the borrower/guarantor has not been served, copy of demand notice has also been affixed on the secured assets as given below. Therefore you the borrower is informed to deposit the loan amount along with future interest and recovery expenses within 60 days, otherwise under the provisions of section 13 (4) and 14 of the said Act, the AO is free to take possession of the Security as given below.

Name of the Borrower	Date and Amount of Demand Notice Under Sec. 13(2)	Description of Mortgaged property
Alok Ramnath Gupta, Bindu Alok Gupta, Ankita Alok Gupta (A/c No.) LNSUR01216-170041801	03-Apr-21 Rs. 1115166.41/- 31-Mar-21	Revenue Survey No. 377, 380 & 385/2, Block No. 566/A, Plot No. 93, Sai Vattika Residency, Mouje - Olpad, Tal. - Olpad, District - Surat, Gujarat. Admeasuring Area 40.18 Sq. Mtrs.
Shankar Kunwar Bhupendrasingh Chauhan, Bhupendrasingh Govardhansingh Chauhan Guarantor: Pukhraj Govardhanlal Joshi (A/c No.) LNSUR01418-190077085	03-Apr-21 Rs. 993777/- 31-Mar-21	Revenue Survey No. 258/2 & 258/1, Block No. 318 & 319, after Amalgamation New Block No. 318, Plot No. 355 (After KJP New Block No. 318/355), Shubhi Villa, Mouje - Sanki, Sub-district - Palsana, District - Surat, Gujarat. Admeasuring Area 44.61 Sq. Mtrs. alongwith Undivided Share 24.37 Sq. Mtrs.
Nathabhai Palabhai Haran, Kurvarben Palabhai Haran Guarantor: Bharatbhai Nathabhai Bharai (A/c No.) LNUJUN04017-180057947	03-Apr-21 Rs. 825254.41/- 31-Mar-21	Revenue Survey No. 762 paiki, Sheet No. 32, City Survey No. 993/33 Paiki, Plot No. 32 Paiki, Village - Bhayavadar, Tal. - Upleta, District - Rajkot, Gujarat. Admeasuring 83.54 Sq. Mtr.

Place : Jaipur Date : 5.04.2021 Authorised Officer Aavas Financiers Limited

Union Bank of India, Regional Office Junagadh,
Nijanand Chambers, 2nd Floor, Dhebar Road, Rajkot, Tele. 0281 - 2227760
E Mail:cb8834rec@unionbankofindia.com

E Auction Sale Notice for Sale of Immoveable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to 8 (6) of Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower/s and Guarantor/s, that the below described immovable property mortgaged / charged to Union Bank Of India (Secured Creditor), the possession of which has been taken by the Authorized Officers of Union Bank of India, will be sold on "AS IS WHERE IS", "AS IS WHAT IS", and "WHATEVER THERE IS" basis, for recovery of respective dues mentioned hereunder against the secured assets mortgaged/charged to Union Bank of India, from respective borrower(s) and guarantor(s). The detail of terms of sale have been uploaded in the website. The reserve price and earnest money deposit is shown there against each secured asset. The sale will be done by the undersigned through e-auction platform provided here under:

Date and time of inspection : 16.04.2021 from 11.00 AM to 4.00 PM
Last date of depositing EMD : On or before the commencement of e-Auction
Date and time of Auction : 19.04.2021 from 11.00 AM to 04.00 PM

Sr. No.	Branch Name & Name of the Borrower/ Guarantor & amount Outstanding	Description of the properties	Reserve price in lakhs	EMD of the property In Rs	Bid Increment Amount	Account details for depositing EMD : A/c No. & IFSC CODE
1	Junagadh Branch (E-Andhra) M/s Chauhan Ganbhirsinh Ranjitsinh Mr. Chauhan Mehendrabhai Ranjitsinh (Guarantor) Rs. 5,94,603.00 as on 04.01.2018 and further interest at contractual rate & cost.	Residential House belonging to Mr. Chauhan Ganbhirsinh Ranjitsinh, situated at Block No.401, Fourth Floor of Shyamveer Apartment, Vanthali Highway, Vadala fatak, Plot No. 151,152,185 & 186 of Suncity of NA R. S. No. 235/1, Taluka-Shapur, Junagadh - 362001 and Bounded By : East : Adj. 6 Mtr. Road, West : Adj. Flat 406, North : Adj. Plot No. 153 & 184, South : Adj. Flat No. 402 after Common Passage & Staircase	5.510	55,100	10,000	262711980050000 UBIN0826278 Amitesh Kumar 90395 53767
2	UBI - Sukhpur Branch, Junagadh M/s Gagan Industries & M/s Trimurti Foods Name of the Directors / Promoters / Guarantors : 1. Satish Hareshbhai Akbari, 2. Kalpesh P. Akbari, 3. Shamjibhai Raghav Desai (Guarantor), 4. Bharat Shamji Desai (Guarantor), 5. Champaben Bharat Desai (Guarantor) Rs. 4,07,88,491.00 as on 30.06.2020 and further interest at contractual rate & cost	1) Open land of Plot No. 38, admeasuring 160.89 Sq. Mts. Of NA Revenue Survey No. 45/1, Shree Vallabhagar, Behind Parry Home Apartment, Near JMC overhead water tank. Near Dargah, Janzarda Chowki, Off Janzarda Road, Tal. & Dist. Junagadh, Owned by Ms. Champaben Bharatbhai Desai. 2) Godown No. 6 constructed on land of Plot No.6, admeasuring 813.79 Sq. Mtrs of N.A. Revenue Survey No. 35p, Opp. Bhumi Industries, Near Vatsal Industries, Mouje : Sukhpur, District : Junagadh property held in the name of Shri Shamjibhai Raghavbhai Desai. & Godown No.1 constructed on land of Plot No.1, admeasuring 1255.02 Sq. Mtrs. of N.A. Revenue Survey No. 34p, Opp. Bhumi Industries, Near Vatsal Industries, Mouje : Sukhpur, District : Junagadh property held in the name of Shri Shamjibhai Raghavbhai Desai. 3) Residential Block No. 8/B, Bansidhar Society, off Giriraj Society, constructed on land of Plot No. 8/B, admeasuring 90.61 Sq. Mtrs. of N.A. Revenue Survey No. 113 of Junagadh held in the name of Mr. Bharatbhai Shamjibhai Desai.	20.270	2,02,700	10,000	730901980050000 UBIN0573094 Dhramandrakumar Ramolia 99248 10699
3	Union Bank Of India - Junagadh Branch (531391) M/s Natraj Industries 1. Jivraj Kadavabhai Thummar (Partner & Guarantor) 2. Bharat Jivrajbhai Thummar (Partner & Guarantor) 3. Rasiklal Jivrajbhai Thummar (Partner & Guarantor) 4. Anil Ravjibhai Khachariya (Partner & Guarantor) 5. Shardaben Kirtikummar Thummar (Partner & Guarantor)	Commercial Property (partly occupied by owner, partly rented to SBI, hospital and other shops), Admeasuring 2461.00 Sq. Yards & building thereon situated at City Survey No. 2554, 2555, 2557 & 6490, O. P. No. 68, Plot No. 1, 2, 13 & 14, State Bank Of India Building, Near Vadi Chowk, Opp. BOB & UBI Upleta Branch, Sardar Patel Road, Nr. Bapu Na Bawla Chowk, Raj Marg Approach to Railway Station Road, Upleta, Dist. : Rajkot in the name of Mr. Kadavabhai Muljibhai Thummar, [Plot 1 - 720.30 Sq. Yards, Plot 2 - 486.10 Sq. Yards, Plot 13 - 486.10 Sq. Yards, Plot 14 - 768.10 Sq. Yards. Property is in the name of Shri Kadva Mulji Thummar.	463.455	46,34,550	25,000	313901980050000 UBIN0531391 Seetaram Padhan 93162 04885
4	Guarantors : 1. Jivraj Kadavabhai Thummar as legal heir of Kadavabhai Muljibhai Thummar (Guarantor) 2. Kirtikummar Jivrajbhai Thummar (Guarantor) 3. Manjulaben Jivrajbhai Thummar (Guarantor)	Industrial land Admeasuring 6995.53 Sq. Yds. And building thereon situated at Junagadh II Industrial Area/ Estate, Plot No. 501/4, C/o Natraj Industries, Near Mars Bearing unit, Behind S. K. Industries, Nearby from Maruti Hotel, Off. GIDC II Main Road & Rajkot/ Jetpur Road, At : Dolatpara, Junagadh, Taluka & Dist. : Junagadh in the name of M/s Natraj Industries.	562.167	56,21,670	25,000	
5	Rs. 13,18,34,727.19 as on 03.10.2020 and further interest at contractual rate & cost	All that piece and parcel of Immoveable Property Residential Plot, Admeasuring 249.20 Sq. Yards & building thereon situated at Junagadh Survey No. 114/2, Plot No. 7 P, Block No. 51, Shreenath Society, Near Shambhu Nagar Area, Nearby Community Hall, Behind Gurudwara, Near Ranchhod Nagar, Off. Giriraj Main Road, At : Junagadh, Dist. : Junagadh in the name of Kirtikummar Jivrajbhai Thummar, Mr. Bharatkumar Jivrajbhai Thummar and Mr. Rasiklal Jivrajbhai Thummar	140.472	14,04,720	25,000	
6		All that piece and parcel of Immoveable Property Residential Plot, Admeasuring 480.56 Sq. Yards & building thereon situated at Upleta City Survey No. 2562, Plot No. 10, Thummargali / Street, Opp. Silver Pumps & Motors, V. K. pan Shop street, Behind SBI Upleta Branch, Nearby Bapu Bawla Chowk & Vad Chowk Area, Off. Raj Marg Road & Railway Station Road, At : Upleta, Tal. : Upleta, Dist. : Rajkot in the name of Smt. Manjulaben Jivrajbhai Thummar.	110.223	11,02,230	25,000	
7		All that piece and parcel of Immoveable Property Residential Plot, Admeasuring 480.56 Sq. Yards & building thereon situated at : Upleta City Survey No. 2561, Plot No. 11, Thummar gali / Street, Opp. Silver Pumps & Motors, V. K. Pan Shop Street, Behind SBI Upleta Branch, Nearby Bapu Bawla Chowk & Vad Chowk Area, Off. Raj Marg Road & Railway Station Road, At : Upleta, Tal. : Upleta, Dist. : Rajkot in the name of Shri Jivraj Kadva Thummar.	112.158	11,21,580	25,000	
8	Bhavnagar BRANCH - II (E-Andhra) M/s Gunati Steel Mrs. Solanki Charuben Bharatkumar (Guarantor) Rs. 1,97,47,233.00 as on 16.10.2018 and further interest at contractual rate & cost	All that Part and Parcel of the Property belonging to Mr. Bharatbhai Vanmalibhai Solanki and Mrs. Solanki Charuben Bharatkumar, situated at Flat No. 407, 4th Floor, Super Built Up Adm. 144.93 Sq. Mtrs and Built Up Area 117.80 Sq. Mtr in Patani Plaza, Anantwadi, Dev Baug Area, Deri Road, Bhavnagar and Bounded by : On the East : Open Place of Margin, On the West : Flat No. 408, On the North : Flat No. 406, On the South : Open Place of Margin	37.696	3,76,960	10,000	176711980050000 UBIN0817678 Vikas Pandey 96425 09966
9	Bhavnagar BRANCH - II (E-Andhra) 1) Mr. Bhadiyadra Bhavesh Jaysukhbhai, 2) Mr. Bhadiyadra Rajeshbhai Jaysukhbhai, 3) Mrs. Bhadiyadra Simaben Bhaveshbhai, 4) Mrs. Bhadiyadra Jyotiben Jaysukhbhai Guarantor : Bhadiyadra Bhavesh & Other, Mr. Kukadiya Kishan Rs. 10,09,519.09 as on 01.01.2018 and further interest at contractual rate & cost	All that Piece and Parcel of the Freehold Land Belonging to Mrs. Jyotiben Jaysukhbhai Bhadiyadra, Mrs. Simaben Bhaveshbhai Bhadiyadra and Mr. Rajesh Jaysukhbhai Bhadiyadra, Ad. 113.74 Sq. Mtrs. construction thereon, bearing City Survey Ward No. 3, Survey No. 2048, Sheet no. 62, Desai Sheri, Shukla Ni Deli, Bhagatav, Bhavnagar. Bounded by : East : Adjoining Property, West : Common Chawl, North : Adjoining Property, South : Adjoining Property.	21.050	2,10,500	10,000	
10	UBI - Veraval Branch (E-Andhra)(24631) M/s Asian Impex Name of the Partner/Guarantor : 1. Mr. Haroon Hajibhai Panja (Partner & Guarantor), 2. Mr. Altaf Ali M. Chhel (Partner & Guarantor), 3. Mr. Ashif Haroon Panja (Partner & Guarantor), 4. Mr. Kashif H. Panja (Partner & Guarantor), 5. Mrs. Aaysha Haroon Panja (Partner & Guarantor), 6. Mrs. Halima Safibhai Panja (Partner & Guarantor) Rs. 6,71,54,101.65 as on 07.01.2017 and further interest at contractual rate & cost	All that Part and Parcel of the Residential Land situated at Plot No. 2, Revenue Survey No. 327 and 338, under the limits of Veraval Municipality, Taluka : Veraval, Dist. : Gir Somnath and bounded by : East : House on Land of Plot No. 2 Paiki, North : Road Remaining Land, West : Land of Plot No. 3, South : Land of S. No. 327 All that Part and Parcel of the Residential House constructed on Land of Plot No. 53 Paikae, Land of S. No. 343 to 350 situated on Bhalka Road in Veraval City, Taluka : Veraval, Dist. : Gir Somnath and Bounded by : East : Remaining Land of Plot No. 53 Paiki, North : Remaining Land of Plot No. 53 Paiki, West : 6-10 Mtrs Wide Road, South : Land of Survey No. 40 All that Part and Parcel of the Industrial Land and Building Property with Plant & Machinery situated at Plot U-1/2 at Survey No. 1832/p - 1833/p situated at Prabhas under Veraval Taluka, Dist. : Gir Somnath in the name of M/s Asian Impex and Bounded by : East : 9-00 Mtrs. Road, West : GIDC Boundaries, North : Plot No. 1 W-1/3, South : 9-00 Mtr. Wide Road/Open	7.050	70,500	10,000	246311980050000 UBIN0824631 Sonu Kumar 87805 25796
11	UBI - Junagadh Branch (E-Andhra)(2627) Mrs. Gohel Bhariben Narshibhai, Mrs. Gohel Paniben Naranbhai (Co-Borrower) Rs. 30,27,859.00 as on 26.11.2018 and further interest at contractual rate & cost	Land and Building - Residential belonging to Mrs. Gohel Bhariben Narshibhai and Mrs. Gohel Paniben Naranbhai situated at Residential Building having Ground Floor & First Floor at Plot No. 8 - B Paiki, Northern Side of Plot 8, R. S. No. 394, Bhalpara, Veraval, Gir - Somnath - 362 268 and Bounded by : On the East : 7.50 Mtr. Road, On the West : Adj. Land of S. No. 394p, On the North : Plot No. 7, On the South : Plot No. 8P (B-A)	17.500	1,75,000	10,000	262711980050000 UBIN0826278 Amitesh Kumar 90395 53767
12	UBI - Junagadh Branch (E-Andhra)(2627) Mr. Malamdi Ravi Mansukhlal, Mr. Malamdi Pradip Mansukhbhai (Co-Borrower) Mr. Narshibhai Naranbhai Gohel (Guarantor) Rs. 30,28,782.00 as on 26.11.2018 and further interest at contractual rate & cost	Land and Building - Residential belonging to Mr. Malamdi Ravi Mansukhlal and Mr. Malamdi Pradip Mansukhbhai situated at Residential Building having Ground Floor & First at Plot no. 9 Paiki, Southern Side 9 - A, R. S. No. 394, Bhalpara, Veraval, Gir - Somnath - 362 268 and Bounded by : On the East : 7.50 Mtr Road, On the West : Adj. Land of S. No. 394P, On the North - Plot No. 9P (B), On the South : Plot No. 10 Residential House belonging to Mr. Narshi Naranbhai Gohel situated at Plot No. 8 Paiki, Eastern Side of R. S. No. 368, Bhalpara, Veraval, Gir Somnath 362 228 and Bounded by : On the East : 7.50 Mtr Wide Road, On the West : Adj. Property of Plot No. 8P, On the North : Adj. Land of S. No. 328 and 329, On the South : 6.00 Mtr Wide Road	17.500	1,75,000	10,000	262711980050000 UBIN0826278 Amitesh Kumar 90395 53767
13	UBI - Veraval Branch (E-Andhra)(24631) Mr. Jatin R. Hodar Mr. Rakesh Harjibhai Hodar (Co-bligant) Mr. Bhavesh Rakeshbhai Hodar (Co-bligant) Rs. 38,14,154.00 as on 09.10.2017 and further interest at contractual rate & cost	All that Part and Parcel of the Property being Residential Land and Building belonging to Mr. Rakeshbhai Harjibhai Hodar, Adm-48-03 Sq. Mtrs., situated at Kharvawad of City Sub District No. 1, Sheet No. 5, City Survey No. 3615 of Mangrol of Sub District : Mangrol of Registration District : Junagadh. All that Part and Parcel of the Property being Residential Land and Building belonging to Mr. Bhaveshbhai Rakeshbhai Hodar, Adm-40-59 Sq. Mtrs., situated at Kharvawad of City Sub District No. 1, Sheet No. 5, City Survey No. 3684 of Mangrol of Sub District : Mangrol of Registration District : Junagadh.	15.180	1,51,800	10,000	246311980050000 UBIN0824631 Sonu Kumar 87805 25796
14	UBI - Veraval Branch (E-Andhra)(24631) M/s Shakti Raj, Prop. Mr. Bhavesh R. Hodar Mr. Rakesh Harjibhai Hodar (Guarantor) Rs. 81,67,924.00 as on 09.10.2017 and further interest at contractual rate & cost	All that Part and Parcel of the Commercial Property belonging to Mr. Rakeshbhai Harjibhai Hodar, situated at Survey No. 1391/12 paikae, Banda Road, Mangrol, Dist. : Junagadh, and Bounded By : On the North : Other Property, On the South : Other Property, On the East : Other Property, On the West : Road	34.410	3,44,100	10,000	246311980050000 UBIN0824631 Sonu Kumar 87805 25796

Terms and conditions of the E - Auction as under :

1. Details of Encumbrances over the property as known the Bank: Not Known. 2. Interested bidder are requested to register their detail with service provider <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp> by submission/verification of KYC documents and transfer of EMD in WALLET must be completed well in advance at least two days before auction date. 3. Authorized Officer/Bank/ E-Auction Service Provider will not be liable for any delay/failure for verification of KYC documents/failure to transfer EMD in Wallet. 4. EMD to be deposited in Global EMD Wallet through NEFT/RTGS/Transfer (after generation of Challan from <https://mstcecommerce.com/auctionhome/ibapi/index.jsp>) 5. For downloading further details, process compliance and terms-conditions, please visit (a), (b) Website address of service provider <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>, <https://www.ibapi.in>, <https://www.unionbankofindia.co.in>. Where "Guidelines are available with educational video. 6. For further details contact Union Bank of India, Regional Office, Junagadh, Mr. J. K. Rastogi (M. 83691 34989) & Anand Mohan Dayal (M. 87429 79964). 7. The terms and condition shall be strictly as per provision of the security interest Rules (Enforcement) Act, 2002

SALE NOTICE TO BORROWERS / GUARANTORS

This may also be treated as notice u/r 8(6) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E - Auction Sale on the above mentioned date.

Date : 05.04.2021,
Place : Rajkot

(In The Event Of Any Discrepancy Between The English Version And Any Other Language Version Of This Auction Notice, The English Version Shall Prevail)

Authorised Officer,
Union Bank of India

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
NUTEC INFOTECH PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	NUTEC INFOTECH PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	07/06/2005
3.	Authority under which Corporate Debtor is incorporated / registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U72200GJ2005PTC046198
5.	Address of the registered office and principal office (if any) of Corporate Debtor	B-601/602, Siddhi Vinayak Tower-B, BH. DCP Office, NR. Adani Vidhy Mandir, Off. S.G. Highway, Makarba Ahmedabad-380051, Gujarat, India
6.	Insolvency commencement date in respect of Corporate Debtor	Date of order: 24/03/2021(NCLT Order copy received by IRP on 03/04/2021)
7.	Estimated date of closure of insolvency resolution process	20/09/2021 (180 days from the date of commencement of Insolvency Resolution Process)
8.	Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Manish S. Buchasia Reg. No.: IBBI/IPA-002/IP-N00487/17-18/11449
9.	Address & email of the interim resolution professional, as registered with the board	Address: 306 , "Gala Mart" Nr. Sobo Centre" , Before "Safal Parisar, S Bopal Main Rd, Bopal, Ahmedabad, Gujarat -380058 E-mail: manishbuchasiacs@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 306 , "Gala Mart" Nr. Sobo Centre" , Before "Safal Parisar, S Bopal Main Rd, Bopal, Ahmedabad, Gujarat -380058 E-mail: manishbuchasiacs@gmail.com
11.	Last date for submission of claims	19/04/2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14.	(a) Relevant forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads b) https://www.ibbi.gov.in/ips-register/view-ip/1

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of a corporate insolvency resolution process of the **NUTEC INFOTECH PRIVATE LIMITED on 24/03/2021** (NCLT Order copy received by IRP on 03/04/2021)

The creditors of **NUTEC INFOTECH PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **19/04/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Manish S. Buchasia

Interim Resolution Professional

Date: 03.04.2021

Place: Ahmedabad

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

કોર્મ એ
સાર્વજનિક જાહેરાત
 (ઇનસોલ્વન્સી રાન બેન્ક્રપ્ટસી બોર્ડ ઓફ ઇન્ડિયા (કોર્પોરેટ પર્સન માટે
 ઇનસોલ્વન્સી રીગ્રેલ્યુશન પ્રોસેસ) નિયમનો, ૨૦૧૬ ના નિયમન દ હેઠળ)

ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ (ફક્કચામાં) ના ફેક્ટરિટોની જાણકારી માટે		
સર્ખવિત વિગતો		
૧.	કંપોરેટ દલાદારનું નામ	ન્યુટેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ
૨.	કંપોરેટ દલાદારનાં સુધાધારની તાલીમ	૦૩/૦૬/૨૦૦૫
૩.	આંખોથી જેના હેતુ હેતુ કંપોરેટ દલાદાર પ્રત્યેકોરેક્ટ/ઇન્ફોટેક/ડી	ફેબીનીઆ સહકાર - અમદાવાદ
૪.	કંપોરેટ દલાદારની કોરોરેટ જોગખ નંબર/લીમીટેડ/માસકોથીથી આઇ-વી-લીમીટેડ નંબર	U72200GJ2005PTC046198
૫.	કંપોરેટ દલાદારની રજીસ્ટર્ડ જોડિયત નેમ પુખ્ત જોડિયત (જો કોઇ થીતી) નેનું સંચાનું	બી-૨૦૨૫, ગુજરાત, અમિતિયાનક સર-૧૧, ફેબીની જોડિયત પ્રાઇવેટ લીમીટેડ માટે, નેમ, જી. ટાવર નંબર, ૫૫૩૯૫, અમદાવાદ-૩૮૦૦૧૬, ગુજરાત, ભારત.
૬.	કંપોરેટ દલાદારના સંબંધમાં ઉપસોલ્યોની શક્યતાની તાલીમ	આંકડાંની તાલીમ, ૦૩/૦૬/૨૦૦૫ (ફેબીનીજોડિયત આંકડાંની તાલીમ અમદાવાદ છે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી.)
૭.	ઉપસોલ્યોની રીજોગખ પ્રક્રિયાની સંચાનુંની સંચાનુંની તાલીમ	૨૦૦૬-૨૦૨૫ (ફેબીની રીજોગખ પ્રક્રિયાની સંચાનુંની તાલીમની ૧૦૦ દિવસ)
૮.	વપાયાના રીજોગખ પ્રોગ્રામના તાલીમ તરીકે કંપોરેટ ઉપસોલ્યોની પ્રોગ્રામના નામ નેમ સહકાર/સંચાનું	મનિષ અગ્ર, બુચારીયા સહકાર/સંચાનું IBBI/IAA-002/IN-N00487/17-18/11449
૯.	વપાયાના રીજોગખ પ્રોગ્રામનું સંચાનું નેમ ઉપેલ્ય થી માંનું રજીસ્ટર્ડ છે તે અનુસાર	સંચાનું : ૨૦૬, "આવા મા" બુકો સેનર પેન, "સહકાર પ્રક્રિયા પોતા" આંખો સેનર પેન, ૨૦, મોપલ, અમદાવાદ, ગુજરાત-૩૮૦૦૫૮ ઇમેઇલ : manishbuchasiya@gmail.com
૧૦.	વપાયાના રીજોગખ પ્રોગ્રામના સારો પ્રથમવાર માટેનું સંચાનું નેમ ઉપેલ્ય	સંચાનું : ૨૦૬, "આવા મા" બુકો સેનર પેન, "સહકાર પ્રક્રિયા પોતા" આંખો સેનર પેન, ૨૦, મોપલ, અમદાવાદ, ગુજરાત-૩૮૦૦૫૮ ઇમેઇલ : manishbuchasiya@gmail.com
૧૧.	દલાદારની સુચકારની લેખી તાલીમ	૧૯.૦૪.૨૦૨૫
૧૨.	ફેક્ટરિટોના, જે કોઇ થીતી, કમ્પ ૨-૧ ની કમ્પ ૨-૧ ની આંખોથી/ડેકલ, વપાયાના કમ્પ પ્રોગ્રામના રીજોગખ પ્રોગ્રામના	લાગુ નથી
૧૩.	વર્ધમાં ફેક્ટરિટોના અનિયત પ્રતિનિધિ તરીકે કંપોરેટ ઉપસોલ્યોની પ્રોગ્રામના સંચાનું (ફેક્ટરિટોના કમ્પ નામ)	લાગુ નથી
૧૪.	(કે) અનિયત સંચાનું નેમ (બી) અનિયત પ્રતિનિધિની વિનતો ઉપલબ્ધ છે	કે) રેમલક : https://bbi.gov.in/home/downloads બી) https://www.bbgi.gov.in/gips-register/view-ip/
૧૫.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલકવારે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી)	
૧૬.	ન્યુટેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ પ્રાઇવેટ નેમ. ૧૦ સારો જોડિયત સંચાનું ૨૫ ઇન્ટીમ રીજોગખ પ્રોગ્રામના રીજોગખ પ્રોગ્રામના, ૨૦૨૫ ના રોજ અંતરે ૫ પેપર પ્રાઇવેટ નેમ નેમ દલાદારો સુધાધાર સંચાનું કમ્પાઇન માટે	
૧૭.	ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ પ્રાઇવેટ નેમ. ૨૫ સારો જોડિયત સંચાનું ૨૫ ઇન્ટીમ રીજોગખ પ્રોગ્રામના, ૨૦૨૫ ના રોજ અંતરે ૫ પેપર પ્રાઇવેટ નેમ નેમ દલાદારો સુધાધાર સંચાનું કમ્પાઇન માટે	
૧૮.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલકવારે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી)	
૧૯.	ન્યુટેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ પ્રાઇવેટ નેમ. ૨૫ સારો જોડિયત સંચાનું ૨૫ ઇન્ટીમ રીજોગખ પ્રોગ્રામના, ૨૦૨૫ ના રોજ અંતરે ૫ પેપર પ્રાઇવેટ નેમ નેમ દલાદારો સુધાધાર સંચાનું કમ્પાઇન માટે	
૨૦.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલકવારે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી)	
૨૧.	ન્યુટેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ પ્રાઇવેટ નેમ. ૨૫ સારો જોડિયત સંચાનું ૨૫ ઇન્ટીમ રીજોગખ પ્રોગ્રામના, ૨૦૨૫ ના રોજ અંતરે ૫ પેપર પ્રાઇવેટ નેમ નેમ દલાદારો સુધાધાર સંચાનું કમ્પાઇન માટે	
૨૨.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલકવારે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી)	
૨૩.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલકવારે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી)	
૨૪.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલકવારે ૦૩/૦૬/૨૦૦૫ ના રોજ માંથી તાલી)	
૨૫.	અનિયત નીચી સંચાનું આંખો જે નેમલક ફેબીની સી ડીપ્લમ, (અમદાવાદ) માટે, રજા ૨૪ માર્ચ, ૨૦૨૫ ના રોજ ન્યુટ્રેક ઇન્ફોટેક પ્રાઇવેટ લીમીટેડ કોરોરેટ રીજોગખની શક્યતામાં અંતરે આંખો તાલી. (ફેબીનીજોડિયત અંતરે આંખો તાલીમ નામલક	

[illegible][illegible][illegible]

The bespoke service is entirely confidential and offline, so there are no algorithms used to find the right personality fit. The emphasis remains on compatibility, education, similar socio-economic backgrounds and finding a person that complements each member. Video calls help with the "getting to know you" process that the team specialises in, having that innate ability to find a connect with each individual. They are patient listeners and become confidantes that make every effort in understanding individual needs and checklists. Founder CEO, Anuradha Gupta, personalises the search further with "Privilege Suite", a service where she handholds and personally matchmakes for each client. She also prides herself on being the bridge between individuals and their parents if there is a situation where the family's criteria differs from that of the member's. Anuradha sets expectations and is honest in her evaluation when she feels superficial criteria supercede what is fundamental to a long-term relationship. At a time where the global citizen is prioritising their personal life above all else, this type of interaction helps this exclusive group of members reflect on the significance of true companionship.

Advertisement

The times of COVID: The service that gets it just right



Anuradha Gupta
Founder CEO, Vows for Eternity

Vows for Eternity's members are successful professionals, celebrities and industry leaders ranging in the 25 to 45 age bracket, who value the confidentiality that the service offers. There are different tiers of membership one can choose from, where the duration starts at 2 years, giving each member ample time to appreciate the process and their journey to find "the one". The team believes that a vast majority of members actually decipher their needs and wants through this process.

At a time where personal relationships have become more important than ever, Vows for Eternity has made arranged introductions the norm. Anuradha firmly believes that when individuals put in the time and effort, these introductions have a higher chance of leading to lasting marriages and two people much in love. For a service that puts people at the heart of what they do, 2020 has been different but they have also heard wedding bells ring for several couples, and hope that 2021 only sees that number increase!

Anuradha will be visiting India and meeting with new members.

For more information
Call: +91 99678 61267
Office: +91 22 4090 7397
E-mail: contactus@vowsforeternity.com
Visit: www.vowsforeternity.com